

Untouchability

287. SHRI HARDAYAL DEVGUN :
SHRI JAI SINGH :
SHRI YAJNA DATT SHARMA:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to refer to the reply given to Starred Question No. 1082 on the 15th April, 1969 and state :

(a) whether the reply of the Madras Government with regard to the statement made by the Chairman of the Committee on Untouchability as reported in the 'Times of India' on the 31st December, 1968, has since been received by Government ;

(b) if so, whether Government will lay copies of the replies received from Madhya Pradesh, Gujarat and Madras Governments in this regard ; and

(c) if not, the reasons therefore ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) Yes, Sir.

(b) and (c). Copies of the replies received from the Governments of Madhya Pradesh, Gujarat and Tamilnadu are laid on the Table of the House. [*Placed in Library. See No. LT-1289/99.*]

Take over of Central Administration by the President in the event of Constitutional Break-down

288. SHRI RABI RAY :
SHRI BAL RAJ MADHOK ;
SHRI VALMIKI CHOU-
DHAAY :
SHRI P. C. ADICHAN :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether his attention has been drawn to a news item in the '*Amrit Bazar Patrika*' of Calcutta dated the 28th May, 1969, to the effect that he is of the opinion that the President of India is not empowered to take over the Central Administration in the event of the constitutional break-down; and

(b) if so, the circumstances under which he expressed this opinion ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) Yes, Sir.

(b) All that I said was that under the Constitution there is no provision similar or corresponding to article 356 which enables the President to take over State administration relating to the Union.

Disruption of Running of Trains in Andhra Pradesh due to Floods in May, 1969

289. SHRI RABI RAY :
SHRI N.K.P. SALVE :
SHRI BIBHUTI MISHRA :
SHRI SITARAM KESRI :
SHRI SAMAR GUHA :
SHRI V. NARASIMHA RAO :
SHRI RAM CHARAN :
SHRI LAKHAN LAL
KAPOOR :
SHRI R.K. SINHA :
SHRIMATI JYOTSNA
CHANDA :
SHRI Y. A. PRASAD :
SHRI YAMUNA PRASAD
MANDAL :
SHRI R.R. SINGH DEO :
SHRI D. B. RAJU :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is fact that cyclone and floods in the month of May, 1969 in Andhra Pradesh disrupted the running of trains in the Southern Railway ;

(b) if so, the details thereof ;

(c) the total loss suffered by Railways as a result thereof ; and

(d) the steps taken by Government in this direction ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes.

(b) 27 trains were cancelled and 6 long distance trains diverted as a result of breaches caused by the cyclone.